

Annexure - 7

Name of the corporate debtor: Bestways Transport (India) Private Limited; Date of commencement of CIRP: 26.03.2021; List of creditors as on: 22.12.2021

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Amount admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in COC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed											
1	Commissioner of Central Goods & Services Tax	Central Government	16-Apr-21	192,070,591.00	79,801,731.00	Service Tax Dues	0	0	No	0	0	0	112,268,860.00	-	Detailed interest calculation with rate of interest is not provided by the Department.
2	ESIC	Central Government	26-Aug-21	2,358,121.00	2,331,704.00	Employees State Insurance dues	0	0	No	0	0	0	26,417.00	-	Claiming interest upto 16.06.2021 i.e. after initiation of CIRP. So interest verified up to CIRP initiation date.
				194,428,712.00	82,133,435.00								112,295,277.00	-	